

IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH
(through Hybrid Mode)
COURT-I

Item No. 119

419/2020, 30/2021
In
CP(IB) No. 629/Chd/HP/2019
(Admitted)

IN THE MATTER OF:

Ashish Dhillon

...Petitioner

Vs.

Ram Hari Auto's Pvt. Ltd.

...Respondent

Under Section: 9, IBC 2016, 33(2), 60(5)

Due to paucity of time, the matter could not be taken up today, hence the matter is adjourned to 27.08.2024.

16.07.2024

Pooja

Sd/-
Court Officer